

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 27<sup>th</sup> September, 2024*

No.HC.VII-48/2018/ 9937 /A. In partial modification to this Registry's earlier Notification No.HC.VII-48/2018/ 9697 /A dated 24.09.2024, Smti Suhita Das, UDA, O/o Special Judge, CBI, Assam, Additional Court No.2, Guwahati is attached to the Office of Presiding Officer, STAT, Assam & Member, MACT No.1, Kamrup (M), until further order(s).

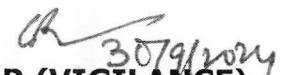
By Order,  
Sd/-Chatra Bhukhan Gogoi,  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-48/2018/ 9938- 9945 /A.  
Copy to:-

Dated 27.09.2024

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
3. The Presiding Officer, STAT, Assam & Member, MACT No.1, Kamrup (M), for information.
4. The Special Judge, CBI, Assam, Additional Court No.2, Guwahati. (He is requested to direct the concerned staff to report at her place of deputation immediately)
5. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
6. ✓ The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
7. The CA to Registrar General/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
8. Smti Suhita Das, UDA, O/o Special Judge, CBI, Assam, Additional Court No.2, Guwahati.

(The names of the above Staffs are not necessarily in order of Seniority)

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**